Name of the corporate debtor: M/s Khatema Fibres Limited

Date of commencement of CIRP: 13.10.2023 (order received on 18.10.2023)

List of creditors as on: 29.01.2024

(Amount in INR)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable			
1	Good and Service Tax	Central Government	31.10.2023	47,389,302.00	31,184,711.00	Secured claim	No	NA	-	16,204,591.00	
2	State Tax- Uttarakhand #	State Government	15.11.2023	12,551,752.00	12,551,752.00	Secured claim	No	NA	-		
3	Uttarakhand Power Corporation Limited	State Government	02.12.2023	46,575,085.00	43,840,061.00	Secured claim	No	NA	2,735,024.00		
4	Department of Trade and Taxes (Delhi VAT- GST)	State Government	05.01.2024	4,656,863.00	-	Secured claim	No	NA	3,218,945.00	1,337,918.00	
	Total			**111,173,002.00**	**87,576,524.00**				**5,953,969.00**	**17,542,509.00**	
#	Provisionally admitted, subject to outcome of appeal.										